# FORMER MEMBERS OF I.C.S. AND OTHER ALL INDIA SERVICES PERMITTED TO JOIN PRIVATE BUISNESS CONCERNS

- 324. SHRI BHUPESH GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) how many former members of the Indian Civil Service and other All India Services have been permitted to join private business concerns during the last five years; and
- (b) what are their names and the firms in which they are employed or with which they are associated as a part of the management?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The information is as follows:

| 1957 |     | Year |     | No. of<br>ICS<br>Officers | No. of<br>other All<br>India<br>Services<br>Officers<br>i.e. IAS<br>& IPS |  |
|------|-----|------|-----|---------------------------|---|--|
|      |     |      | 120 | 1                         | . 5   |  |
| 1958 | 100 | 81.9 | 180 | 4                         | 11  |  |
| 1959 | 1   | *    |     | 1                         | 16  |  |
| 1960 | 100 |      | 200 | 2                         | 12  |  |
| 1961 | (*) |      | 200 | 5                         | 11  |  |

(b) A statement giving the names of the officers and the firms in which they are employed is attached. [See Appendix XXXIX, Annexure No. 46]

### OBJECTIONS RAISED BY ASSAM GOVERNMENT ON FIXATION OF ROYALTIES ON OIL BY UNION GOVERNMENT

- 325. SHRI BHUPESH GUPTA: Will the Minister of MINES AND FUEL be pleased to state:
- (a) whether the State Government of Assam has raised some objections in regard to fixation of royalties on oil by the Union Government;

- (b) if, so, the nature of the objections;
- (c) at what stage the Assam State Government was consulted in the matter; and
- (d) whether it is a fact that the State Government was consulted only after the royalties had been fixed?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

- (b) The Assam Government have objected to the mode of determining well head value as provided in the Second Supplemental Agree ment of 27th July, 1961.
- (c) the existing rules do not contemplate consultation with the State Government in regard to agreements for development of oil resources.
  - (d) No, Sir.

#### FOREIGN PRIVATE INVESTMENTS

- 326. SHRI NIREN GHOSH: Will the Minister of FINANCE be pleased to state:
- (a) the total amount of foreign private investments as on 31st March, 1962 or the nearest date for which complete figures are available;
- (b) the total amount of profit made by foreign private companies between 1950-51 and 1960-61 and the amount of profit taken out of India during the same period; and
- (c) whether Government propose to put any ban on taking such profits out of India?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) The latest date upto which information has been compiled is 31st December, 1959. The total amount of foreign investments

in India as on that date was Rs. 6107 crores. The figures as on the 31st December, 1960 are expected to be available shortly.

- (b) The amount of Rs. 155-4 crores was earned by non-residents as their share of profits in foreign controlled companies in India during the years 1956 to 1959. Out of this amount Rs. 101 5 crores were distributed as profits to non-residents and the balance of Rs. 53 9 crores was retained in business by such foreign controlled companies. Similar figures for the years prior to 1956 and subsequent to 1959 are not available.
  - (c) No, sir.

## WORKERS IN THE STEEL .PLANTS

- 327. SHRI NIREN GHOSH: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:
- (a) the number of skilled, semiskilled and unskilled workers in each of the Steel Plants at Bhilai, Rourkela and Durgapur; and
- (b) the number of permanent and temporary workers in each of the above Steel Plants under each category?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) and (b) The following statement shows the number of skilled, semi-skilled and unskilled workers, at the Bhilai, Rourkela and Durgapur Steel Plants: —

| Steel Plant |    |  |   |  |   | workers   | Unskilled workers                               |                     |   |  |
|-------------|----|--|---|--|---|-----------|---|---------------------|---|--|
|             |    |  |   |  | , | Permanent | Temporary                                       | Permanent           | *Tempo-<br>rary   |  |
| •           | ٠. |  |   |  |   | 9290      | 4095  | 3632                | • 7171  |  |
|             |    |  | • |  |   | 7387      | 506   | 5095                | 2146  |  |
|             |    |  |   |  |   | 6529      | 423   | 2719                | 1258  |  |
|             |    |  |   |  |   |           | Steel Plant workers Opes  Permanent  9290  7387 | Permanent Temporary | Note   Plant   Workers (including Operatives)     Permanent Temporary Permanent |  |

<sup>\*</sup>The numbers for unskilled workers include those on the work-charged and nomina I muster roll establishment,

# राज्यों की दिये गये ऋण

३२८. श्री विमलकुमार मन्नालालजी जौरड़िया: क्या क्लि मंत्री यह बताने की कृपा करेंगे कि:

(क) भारतीय रिजर्ज बैंक से किये गये भोवर इाफ्ट की राशियों को नुकाने के लिए भर्जन १६६१ से श्रव तक केन्द्रीय सरकार हारा किन किन राज्यों को ऋण दिया गया प्रत्येक राज्य को दिये ऋण की राशि क्या है स्रोर वह किन शतों पर दिया गया है ; स्रोर

(स) क्या यह सच है कि इन राज्यों की सरकारों ने शतों का पालन नहीं किया और यदि हां तो सरकार द्वारा इस सम्बन्ध में क्या कार्यवाही की जा रही है ?